

- (b) whether Government proposes to add more backward Muslims for the purpose; and
- (c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHID): (a) to (c) The information is being collected and will be laid on the table of the House.

Share capital of NMDFC

†2719. SHRI AMIR ALAM KHAN: Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether Government has given approval to increase the share capital of National Minority Development and Finance Corporation (NMDFC);
- (b) if so, the details thereof; and
- (c) the areas where NMDFC would utilize this amount for the benefit of minorities?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHID): (a) and (b) Yes Sir. The Government of India has approved enhancement of authorized share capital of National Minorities Development & Finance Corporation (NMDFC) from Rs. 850 Crores to Rs. 1000 Crores, in September 2009. Rs. 125 crores has been released during the current year to NMDFC towards central share capital.

(c) NMDFC utilizes the share capital contribution for extending loans to persons belonging to minorities, living below double the poverty line, for undertaking self employment and income generating activities. The schemes of NMDFC are being implemented through State Channelising Agencies (SCAs) spread across States & UTs and through a network of NGOs. NMDFC also provides loans to individuals through its State Channelising Agencies.

Besides, it provides micro credit to the poorest of poor among the minorities, organized into Self Help Groups (SHGs) through established NGOs.

It also extends Educational Loan through its State Channelising Agencies for pursuing technical and professional courses.

Investment from abroad

2720. SHRI MOHD. ALI KHAN: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government is preparing any plan to attract investment from abroad by giving incentives in the Eleventh Five Year Plan; and
- (b) if so, the details thereof and the present status in this regard?